NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

22

T.C.P No. 423/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES:

Arora Fibres Ltd. V/s. Nisa Industrial Services Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
(n Duwanika		NUM REP	3 ambs
		Anora Fibres	Hardinhor (for pm legel
1			nacen vertical

ORDER T<u>CP No. 423/I&BP/CLB/MB/MAH/2017</u>

On the Memo of Withdrawal filed by the Petitioner, seeking liberty to file a fresh Petition before the appropriate Forum, this Petition is dismissed as withdrawn with liberty to proceed in accordance with the law.

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASHKUMAR

Member (Judicial)